

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. (IB)685 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 25.4.2018

NAME OF THE PARTIES: Harmoni Alloys

Vs.

Teksons Pvt Ltd.

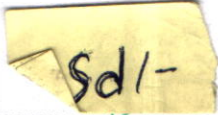
Insolvency and Bankruptcy Code, 2016

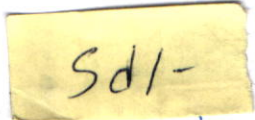
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ORDER

8. TCP 685(MB)/2017

Owing to paucity of time, list this matter on 5.6.2018.

  
RAVIKUMAR DURAISAMY  
Member (Technical)

  
B.S.V. PRAKASH KUMAR  
Member (Judicial)